

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 19th January, 2023.

No. LJ (B)4/2018/Part/4 - In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti. Jacinta M. Umdor, MCS, Extra Assistant Commissioner, as the Executive Magistrate within Ri-Bhoi District with immediate effect until further orders.

No. LJ (B)4/2018/Part/4-A - In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. Tosanbha Marwein, MCS, Extra Assistant Commissioner, as the Executive Magistrate within Ri-Bhoi District with immediate effect until further orders.

No. LJ (B)4/2018/Part/4-B - In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. Lamriche Kharmon, MCS, Extra Assistant Commissioner, as the Executive Magistrate within Ri-Bhoi District with immediate effect until further orders.

No. LJ (B)4/2018/Part/4-D - In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. Andrew L Myrthong, MCS, Extra Assistant Commissioner, as the Executive Magistrate within Ri-Bhoi District with immediate effect until further orders.

Sd/-

(L.L. Shangpliang)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 4/2018/Part/4-E

Dated Shillong, the 19th January, 2023.

Copy forwarded to:-

1. The The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Magistrate, Ri Bhoi District, Nongpoh for information with reference to letter No.DCRB(L&O)21/2014/Pt./113, Dt. 18.01.2023.
4. Personnel A.R.(A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. For uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.